

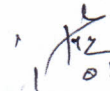
**THE HIGH COURT OF ORISSA, CUTTACK**

**NOTIFICATION**

No.XI-13/2008 ...1171... / Dt..2-11-21.....

In exercise of the power conferred under Rule 3(a) of the Civil Procedure Mediation Rules, 2007, the High Court of Orissa have been pleased to empanel Sri Ramakanta Panda, Advocate as the Mediator for the High Court of Orissa Mediation Centre for the purpose of appointing him to mediate between the parties in the suits filed on its original side.

BY ORDER

  
02.11.2021

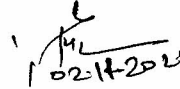
**CO-ORDINATOR, MEDIATION CENTRE**

**Memo No.** 12764 (120) / **Dated** 2-11-21

Copy forwarded to

1. All officers of the Court,
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. Addl. Principal Secretaries/Sr. Secretaries/Secretaries/P.As attached to Hon'ble Judges
4. All Superintendents/Section Officers of the Court.
5. Office Notice Board.
6. Superintendent, Computer Section of the Court for uploading of the same in the High Court's website.

For information and necessary action.

  
02-11-2021

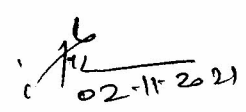
**CO-ORDINATOR, MEDIATION CENTRE**

**Memo No.** 12765 (2) / **Dated** 2-11-21

Copy forwarded to

1. The Principal Private Secretary to the Advocate General, Odisha, Cuttack.
2. The Secretary, Orissa High Court Bar Association, Cuttack

For information and necessary action.

  
02-11-2021

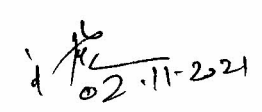
**CO-ORDINATOR, MEDIATION CENTRE**

**Memo No.** 12766 (2) / **Dated** 2-11-21

Copy forwarded to

1. The Member Secretary, Odisha State Legal Services Authority, Aain Seva Bhawan, Cuttack
2. The Director, Odisha Judicial Academy, Cuttack

For information and necessary action.

  
02-11-2021

**CO-ORDINATOR, MEDIATION CENTRE**